

SPECIAL BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/19(KB)2017
COMP.APPL/16(KB)2017,
COMP.APPL/15(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	BIRLA EDUCATION TRUST & ORS. VS BIRLA CORPORATION LTD. ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

Ms. Urmila Chakraborty, Adv.

Mr. A. Agarwaalla, Adv.

Ms. P. Garain, Adv.

Ms. S. Kundu, Adv.

For R1, R2, R5-R10 & R37

Ms. Manju Bhuteria, Adv.

Ms. Iram Hassan, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner is directed to complete service all the respondents except R1, R2, R5-R10 and R37.
3. Reply affidavit if any be filed within two weeks by all the respondents, if not already done.
4. Post this matter on **22.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**